## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 12.03.2020 NOTICE

## Take notice that the following matter listed on 13.02.2020 in Court -III will be listed on 07.04.2020

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commissin of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal(R-CCI)

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By Order -sd/-

-sd/-Registrar